#### THE GAUHATI HIGH COURT AT GUWAHATI

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(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

### <u>NOTIFICATION</u>

Dated Guwahati the 06<sup>th</sup> April, 2023

**NO. HC.VII-30/2023/3102/A** #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers and the Members of the District Computer Committee from the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in the *East Zone-II Regional Conference* on *"Contemporary Judicial Developments and Strengthening Justice through Law & Technology (P-1344)"* scheduled to be held on 06<sup>th</sup> & 07<sup>th</sup> May, 2023 at the Assam Administrative Staff College, Khanapara, Guwahati.

JUDICIAL OFFICERS								
SI. No.	Name	Designation						
	ASSAM							
1.	Shri Raktim Duarah	District and Sessions Judge, Nagaon						
2.	Smti Indira Barman	District and Sessions Judge, Kamrup (M), Guwahati						
3.	Shri Abu Saleh Badrudduza Laskar	District and Sessions Judge, Charaideo						
4.	Shri Arup Jyoti Baishya	Joint Registrar (Judicial) ( <b>Under order</b> of transfer as Chief Judicial Magistrate, Mushalpur, Baksa)						
5.	Shri Nupur Chandra Bhuyan,	Chief Judicial Magistrate, Chirang, Kajalgaon						
6.	Shri Hemanta Kumar Das	Chief Judicial Magistrate, Morigaon						
	NAG	ALAND						
7.	Smti Yarenjungla Longkumer	Principal District and Sessions Judge, Kohima						
8.	Shri N. Longshithung Ezung	Principal District and Sessions Judge, Tuensang						
9.	Smti Wonchibeni Vandanshan Patton	Chief Judicial Magistrate, Mokokchung						
MIZORAM								
10.	Shri Liansangzuala	District and Sessions Judge, Champhai						
11.	Dr. HTC Lalrinchhana	Judge, Special Court, NDPS Act. Aizawl						
12.	Shri R. Malsawmdawngzuala	Sr. Civil Judge-cum-Chief Judicial Magistrate, Serchhip						

ARUNACHAL PRADESH								
13.	Smti Jaweplu Chai	District and Sessions Judge, Ziro, Lower Subansiri District						
14.	Shri Ito Basar	District and Sessions Judge, Khonsa, Tirap District						
15.	Shri Tadu Tamang	Chief Judicial Magistrate-cum-Civil Judge ( Sr. Division), Aalo, West Siang District						
MEMBERS OF DISTRICT COMPUTER COMMITTEE								
SI. No.	Name	Designation						
	ASSAM							
1.	Shri Bhupen Kumar Nath	Addl. District and Sessions Judge (FTC),						
<b>4</b> .		Bongaigaon						
2.	Shri Nur Jamal Haque	Civil Judge & Asstt. Sessions Judge No.						
۷.		1-cum-Nodal Officer, Kamrup (Metro)						
	NAG	ALAND						
3.	Smti Seyielenuo Mezhii	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Dimapur						
MIZORAM								
4.	Shri Lalramsanga	Senior Civil Judge, Aizawl						
ARUNACHAL PRADESH								
5.	Shri Habung Tangu	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Seppa, East Kameng						

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The nominated Judicial Officers are requested to provide the requisite information as per the format given below to the Judicial Academy, Assam by email at **regconghy@gmail.com** on or before **12-04-2023** to enable the Academy for making necessary arrangements:

	Mobile No. (WhatsApp)	Email an	Arrival		Departure		
Name & Designation			Date and time	Mode of travel ( Bus / Train / Flight details)	Date and time	<b>Mode of travel</b> ( Bus / Train / Flight details	

The aforesaid Officers are to report at the venue on 6<sup>th</sup> and 7<sup>th</sup> May, 2023 at 08:45 A.M. positively.

By order, Sd/- R.A. Tapadar **REGISTRAR (JUDICIAL)** 

### Memo No. HC.VII-30/2023/ 3103-3125/A, Dated 06-04-2023

Copy for information & necessary action to:

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- The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
- 2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 3. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
- 4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
- 5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
- 6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

## [The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

 The Principal Accountant General (A&E), Nagaland, Kohima/ Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

## [The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

- 8. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- The Registrar Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.

## (He is requested to inform the nominated Judicial Officer(s) of their respective States about this Notification).

10. The District & Sessions Judge,

Baksa / Bongaigaon / Charaideo / Chirang / Kamrup (M) / Morigaon / Nagaon (He/She is requested to inform the nominated Judicial Officer(s) under his/her control about this Notification accordingly).

- 11. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.
- 12. The nominated Judicial Officers concerned.

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(For any queries or concern, the nominated participants may contact the Nodal Officers, nominated by the Gauhati High Court)

NODAL OFFICERS							
Name & Designation	Phone No.	E-mail ID					
Smt. Shivani Handique,							
Research Officer, Judicial	9706569430						
Academy, Assam							
Sri Saptarshi Garg,							
Joint Registrar (Vigilance)	9864176684						
Sri S.S.B. Singha,	9864097649	regconghy@gmail.com					
Secretary, NEJOTI, Assam	9804097049						
Sri Bidyut Choudhury,							
Administrative Officer,	9401101341						
Judicial Academy, Assam.							

- 13. The Research Officer, Judicial Academy, Assam.
- 14. The Joint Registrar (Judicial/PM&P/Vigilance), Gauhati High Court, Guwahati.
- 15. The Joint Registrar (Protocol & OSD), Gauhati High Court, Guwahati.
- 16. The OSD (eCourts/Judicial), Gauhati High Court, Guwahati.
- 17. The Secretary, NEJOTI, Assam.
- 18. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
- 19. The Project Manager, Gauhati High Court, Guwahati.

# (He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

- 20. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.
- 21. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
- 22. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

REGISTRAR (JUDICIAL)